

(b) and (c) Two proposals of Kerala Government on grid connected solar photovoltaic rooftop projects received in the Ministry have been sanctioned (i) 1.28 MWp aggregate capacity with Central Financial Assistance (CFA) ₹ 3.84 crore and (ii) 5.0 MWp aggregate capacity with Central Financial Assistance (CFA) ₹ 13.50 crore. These projects are under installations by Agency for Non-Conventional Energy and Rural Technology (ANERT).

In addition, two proposals received from Kerala State Electricity Board (KSEB) (i) Total 1.53 MWp grid connected rooftop and (ii) 1 MWp grid interactive solar wrapping at Padinjarathara Dam, Wayanad, Kerala are under consideration.

Earlier in FY 2012-13, the Ministry has sanctioned CFA of ₹ 53.52 crore to ANERT for setting up 10,000 nos. of solar PV plants of 1 kWp capacity each, covering all 14 districts of the State. 6,500 nos. of these plants have reportedly been set up so far and CFA installments totaling ₹ 23.86 crore have been released to ANERT till 31.10.2014.

Allocation of 1380 nos. of solar pumps for irrigation has been made to Kerala against which ₹ 248.00 lakhs has been released till date.

Share of Solar Power

74. SHRI RANJIB BISWAL: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) the present share of solar power in the total installed generation capacity in the country including Odisha, State/UT-wise;

(b) whether Government is seeking financial assistance from the international funding agencies for increasing solar power generation;

(c) if so, the details thereof along with the response of these agencies thereto;

(d) the targets fixed by Government for solar power generation during the next five years, year-wise and State-wise and the funds required therefor; and

(e) the steps taken by Government in this direction so far to achieve the targets?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI PIYUSH GOYAL): (a) The total commissioned capacity of grid connected Solar Power Projects in the country is 2970 MW. Out of this, 31.5 MW has been commissioned in the State of Odisha. A Statement showing State/UT-wise status is given in Statement-I (*See below*).

(b) Yes, Sir.

(c) For development of Solar Parks, the Ministry is seeking financial assistance from Multilateral and Bilateral agencies, like Asian Development Bank, World Bank and Japan International Corporation Agency in consultation with Department of Economic Affairs. The proposals are at various stages of approval at the moment.

(d) The State Electricity Regulatory Commissions (SERCs) are required to reserve a minimum of 0.25% of the total power consumed for purchase of solar energy by the end of 2012-13 and reach a level of 3% by 2022. Based upon the same, SERCs have declared Renewable Purchase Obligations (RPO) for the respective States. The year-wise and State-wise RPO targets are given in Statement-II (*See below*).

The projects under grid connected solar power generation are allocated through a competitive bidding process wherein the investment is made by the bidder. The investment for setting up of solar PV and ST projects as notified by Central Electricity Regulatory Commissions (CERCs) is ₹ 6.91 Cr. and ₹ 10 Cr. per MW respectively. Therefore, the total investment required for 12,899 MW is ₹ 89,132.09 Cr. on the basis of present assessment of capital cost for PV projects.

(e) The steps taken by the Government so far to achieve the targets are as under:-

- (i) Government of India has launched Jawaharlal Nehru National Solar Mission (JNNSM) on 11th January, 2010. The Mission targets deployment of 20,000 MW of grid connected solar power by 2022 in three phases.
- (ii) Grant of subsidy on off-grid applications.
- (iii) Provision for renewable purchase obligation for solar has been made in the National Tariff Policy.
- (iv) Concessional Import duty/Excise duty exemption for setting up of solar power plants, accelerated depreciation and tax holiday.
- (v) Generation based incentive and facility for bundled power for Grid connected Solar Power Projects through various interventions announced from time to time.
- (vi) Awareness programmes such as exhibitions, training workshops etc. are being conducted.
- (vii) Several R&D efforts have been initiated for new technologies and improvement in efficiency.

Statement-I

Commissioning Status of Grid Connected Solar Power Projects under JNNSM

Sl. No.	State/UT	Total commissioned capacity
1.	Andhra Pradesh	234.86
2.	Arunachal Pradesh	0.025
3.	Chhattisgarh	7.6
4.	Gujarat	919.05
5.	Haryana	12.8
6.	Jharkhand	16
7.	Karnataka	57
8.	Kerala	0.025
9.	Madhya Pradesh	353.58
10.	Maharashtra	286.9
11.	Odisha	31.5
12.	Punjab	55.77
13.	Rajasthan	835.5
14.	Tamil Nadu	104.2
15.	Uttar Pradesh	29.51
16.	Uttarakhand	5
17.	West Bengal	7.21
18.	Andaman and Nicobar Islands	5.1
19.	Delhi	5.465
20.	Lakshadweep	0.75
21.	Puducherry	0.025
22.	Chandigarh	2
23.	Others	0.79
TOTAL		2970.66

Statement-II*Year-wise and State-wise RPO Targets as per SERCs*

Sl. No.	State	RPO as per SERC for 2014-15	Capacity required as per RPO	RPO as per SERC for 2015-16	Capacity required as per RPO	RPO as per SERC for 2016-17	Capacity required as per RPO	RPO as per SERC for 2017-18	Capacity required as per RPO	RPO as per SERC for 2018-19	Capacity required as per RPO
		%	MW	%	MW	%	MW	%	MW	%	MW
1.	Andhra Pradesh	0.25%	157	0.25%	171	0.25%	187	-	-	-	-
2.	Arunachal Pradesh	0.20%	1	-	-	-	-	-	-	-	-
3.	Assam	0.25%	12	-	-	-	-	-	-	-	-
4.	Bihar	0.75%	81	1.0%	126	1.25%	184	1.50%	257	1.75%	350
5.	Chhattisgarh	0.75%	92	1.00%	132	-	-	-	-	-	-
6.	Delhi	0.25%	44	0.30%	57	0.35%	73	-	-	-	-
7.	Goa	0.60%	61	0.85%	92	1.15%	133	1.50%	185	1.85%	244
8.	Gujarat	1.0%	570	1.0%	610	1.0%	654	1%	700	1%	750
9.	Haryana	-	-	-	-	-	-	-	-	-	-
10.	Himachal Pradesh	0.25%	14	0.25%	15	0.25%	16	0.50%	35	0.75%	55
11.	Jammu and Kashmir	0.75%	73	1.50%	153	2.00%	213	-	-	-	-
12.	Jharkhand	1.0%	53	1.0%	65	-	-	-	-	-	-

13.	Karnataka	0.25%	103	0.25%	110	0.25%	117	-	-		
14.	Kerala	0.28%	39	0.3%	44	0.33%	51	0.37%	61	0.40%	70
15.	Madhya Pradesh	1.0%	327	-	-	-	-	-	-	-	
16.	Maharashtra	0.50%	408	0.50%	439	-	-	-	-	-	
17.	Manipur	-	-	-	-	-	-	-	-	-	
18.	Meghalaya	-	-	-	-	-	-	-	-	-	
19.	Mizoram	-	-	-	-	-	-	-	-	-	
20.	Nagaland	-	-	-	-	-	-	-	-	-	
21.	Odisha	0.25%	40	0.30%	51	-	-	-	-	-	
22.	Punjab	0.19%	59	-	-	-	-	-	-	-	
23.	Rajasthan	-	-	-	-	-	-	-	-	-	
24.	Sikkim	-	-	-	-	-	-	-	-	-	
25.	Tamil Nadu	0.05%	30	0.05%	33	0.05%	35	0.05%	38	0.05%	41
26.	Tripura	-	-	-	-	-	-	-	-	-	
27.	Uttarakhand	-	-	-	-	-	-	-	-	-	
28.	Uttar Pradesh	1%	629	1%	695	1%	767	1%	846	1.0%	934
29.	West Bengal	0.15%	43	0.20%	64	0.25%	90	0.30%	120	-	
TOTAL			2,835	2,857	2,519	2,243	2,445				
GRAND TOTAL										12,899	

Written Answers to S & US Q. [25 November, 2014] set for the 24th Nov, 2014 377